

ITEM NO.1501
(For judgment)

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8671 OF 2015

CISF & OTHERS

APPELLANTS

VERSUS

SANTOSH KUMAR PANDEY

RESPONDENT

([HEARD BY : HON. SANJIV KHANNA AND HON. J.K. MAHESHWARI, JJ.])

Date : 16-12-2022 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, AOR

Hon'ble Mr. Justice Sanjiv Khanna pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice J.K. Maheshwari.

The appeal is allowed terms of the signed non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(POOJA SHARMA)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file.)